

HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

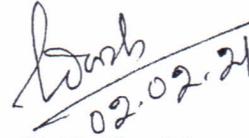
No.....85...../R Dt.....02.02.2021.....
x- 01/2020

Pursuant to the resolution passed in the meeting of the Full Court held on 28.01.2021, Hon'ble the Chief Justice has been pleased to substitute the following in place of the existing provision contained in Rule-4(i), Chapter-VI of the High Court of Orissa Rules, 1948, Vol-I (4th Edition, 1983).

“Rule-4(i)- Neatly typed on superior quality A4 size paper (29.7 cm x 21 cm) having not less than 75GSM with printing on only one side of the paper with Font-Times New Roman, Font Size-14, in one and half line spacing (for quotations and indents- font size in single line spacing), with margin of 5cm on left and right and 3cm on top and bottom.”

The above amendments shall come into force forthwith.

By Order of the Court



(L.K. Dash)

Registrar (Judicial)

Memo No.....1326 (4)...../ Date.....02.02.2021.....

1. All the District & Sessions Judges of the State
2. Secretary, Odisha State Bar Council, Cuttack
3. Secretary, High Court Bar Association, Odisha, Cuttack
4. Advocate General, Odisha, Cuttack



Special Officer (Special Cell)

Memo No. 1327 (120) / Dtd. 02.02.2021

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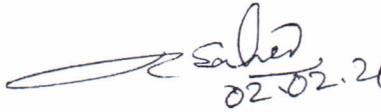
1. Joint Registrar –cum-Principal Secretary to Hon'ble the Chief Justice.
2. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court.
3. All Officers of the Court.
4. All Superintendents of the Court.
5. Technical Director, NIC, OHC for uploading in the Orissa High Court website.
6. All Court Masters of the Court.
7. Court Master, Lawazima Court.
8. Director, Odisha Judicial Academy, Cuttack.
9. Member Secretary, Odisha State Legal Services Authority, Cantonment Road, Cuttack.
10. Notice Board

for information and necessary action.


Special Officer (Special Cell)

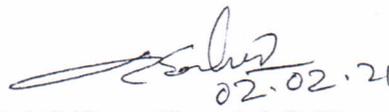
Memo no 1343/ Date.02.02.2021.

Copy forwarded to the Principal Secretary to Govt of Odisha, Law Department, Bhubaneswar for information and to accord necessary permission to the Deputy Director, Printing, Stationery and Publications, Odisha, Madhupatna, Cuttack-10 for publication of the above notification in the next issue of Odisha Gazette (Extra Ordinary)


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Memo no 1328/ Date.02.02.2021.

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Special Officer (Special Cell)